

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

R.A. NO.55/94
SA 2482/93

New Delhi this 22nd Day of February 1994

The Hon'ble Mr. J.P. Sharma, Member (J)

The Hon'ble Mr. B.K. Singh, Member (A)

H.C. Arya ... Applicant
Meteorologist Gr. I
N.H.A.C. of the Director
General of Meteorology,
Meteorological Deptt.
Lodhi Road, New Delhi.
E/o. Q.No. 1036 Sector IV
R.K.Puram, New Delhi - 110,023
(By Advocate : Shri K.P. Doharā)

Versus

UNION OF INDIA, Through:

1. Secretary, Ministry of Science & Technology,
New Mehrauli Road,
New Delhi - 110 016.
2. Director General of Meteorology,
Lodhi Road, New Delhi - 110 003
3. Shri H.S. Asthana,
Director, Civil Aviation,
Training Centre,
Bamrulu, Allahabad - Through:
Director General Meteorology,
Lodi Road, New Delhi.
4. Shri P. Prasad,
Director,
Meteorological Centre,
Lucknow Airport, Lucknow.
5. Shri Y.M. Duggal,
Director,
Regional Meteorological Centre,
Safdarjung Airport, New Delhi,
Through:
Director General
Meteorology, Lodi Road, New Delhi -3.

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6. Shri J. N. Kanuja,
Director,
Meteorological Office,
Palam Airport, New Delhi.
- Through:
Director General
Meteorology, Lodi R.
New Delhi - 3.
7. Shri Faqir Chand,
Director,
Regional Met. Centre, r
Lodi Road, New Delhi .. -do-
8. Shri D. K. Mishra,
Director,
Satellite Section,
India Meteorological Dept.
Lodi Road, New Delhi ... -do-
9. Shri Dr. S. N. Kathuria,
Director,
Meteorological Centre,
Sector - 22, Chandigarh. ... -do-
10. Dr. R. N. Gupta,
Director,
Meteorological Office,
Palam Airport,
New Delhi ... - do -
11. Shri M. Krishna Murthy,
Director,
Office of Dy. Director General,
of Meteorology, Shivaji Nagar,
Pune. ... - do -
12. Shri V. K. Mittal,
Director,
Seismological Office,
Shillong. ... - do -
13. Shri S. Rangarajan,
Director,
Regional Met. Centre,
Madras. ... -do -
14. Shri Thakur Prasad,
Director,
Meteorological Office,
Nasik. ... -do-

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15. Shri S. K. Prasad,
Director,
Office of Dy. Director
General of Meteorology,
Shivaji Nagar,
Pune. through:
Director General of
Meteorology,
Lodi, Road, New Delhi.
16. Shri P. K. Jain,
Director,
Ventral Detection Radar,
India Meteorological Deptt.
Bhuj (Gujarat) ... -do -
17. Shri Asoi Lal,
Director,
Office of Dy. Director General
of Meteorology, Shivaji Nagar,
Pune. .. - do -
18. Shri K. P. Hazra,
Director,
Regional Meteorological Centre,
Lodi Road, New Delhi ... -do-
19. Dr. J. V.M. Naidu,
Director,
Ventral Detection Radar,
India Meteorological Dept.
Vishakhapatnam. ... -do-
20. Shri Surya Bal,
Director,
Regional Meteorological Centre,
Colaba, Bombay. ... -do-
21. Shri N. C. Shah,
Director,
Regional Meteorological Centre,
Alipur, Calcutta. ... -do-
22. Shri K. Jayaraman,
Director,
Centre Detection Radar,
Indian Meteorological Dept.
Karnikal. ... -do-
23. Shri A. K. De,
Director,
Office of Director General
LODI ROAD, NEW DELHI. ... -do-

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24. Shri D. Sinha,
Director,
Flood Meteorological Office,
Guwahati. Through;
Director General of
Meteorology, Lodi
Road, New Delhi.
25. Dr. S. S. Bhandare,
Director,
Meteorological Centre,
Tank Road, Jaipur. ... -do-
26. Dr. V. Subramaniam,
Director,
Centre Detection Radar,
India Meteorological Dept.
Machlipatnam. ... -do-
27. Dr. R. V. Sharma,
Director,
Regional Meteorological Centre,
Colaba, Bombay ... -do-
28. Shri A. K. Sengupta,
Director,
Regional Meteorological Centre,
Alipur, Calcutta ... -do-
29. Shri J. Banerjee,
Director,
Regional Meteorological Centre,
Alipur, Calcutta. ... -do-
30. Shri C. K. Jain,
Director,
Office of Director General of
Meteorology, Lodi Road,
New Delhi. ... -do-
31. Shri T. K. Sarkar,
Director,
Regional Meteorological Centre,
Alipur, Calcutta. ... -do-

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32. Shri L. K. Malik.
Director,
Regional Meteorological Centre,
Alipur, Calcutta.
- Through:
Director General of
Meteorology,
Lodi Rd., New Delhi.
33. Shri S. D. Prasad,
Director,
Satellite Section,
Office of Director General of
Meteorology,
Lodi Road, New Delhi ... -do-
34. Shri Bhawani Dutt,
Regional Meteorological Centre,
India Meteorology Dept.
Nagpur. ... -do-
35. Shri K. C. Porel,
Floor Meteorological Office,
Asansol. ... -do-
36. Shri K. M. Singh
Meteorological Centre,
Patna. ... -do-
37. Shri R. H. Walde,
Office of Dy. Director General,
of Meteorology,
Shivaji Nagar, Pune. ... -do-
38. Dr. T. Ak Khan
Meteorological Centre,
Srinagar. ... -do-
39. Shri A. K. Sen,
Regional Meteorological Centre,
Colaba, Bombay ... -do-

... RESPONDENTS

... 8/-

ORDER


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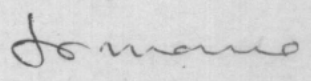
Hon'ble Mr. J.P. Sharma, Member (J)

The petitioner has sought review of the order dated 13.12.1993 by which the original application No. 2482/93 was dismissed at the admission stage itself as not making a prima facie case for admission under Section 19(3) of the Administrative Tribunal Act, 1985. The relief claimed by ^{in the O.A.} the applicant is for declaration of the Assessment Board constituted without the Member of the U.P.S.C. as Null and void as well as quash the selection and appointment of meteorologist Grade I made on the recommendation of the Assessment Board dated 18.5.1993 with a further direction to the respondents to re-constitute the Assessment Board for selection of eligible meteorologist Grade I and to consider the promotion of the applicant and to give effect to the same from the date the juniors are promoted with all consequential benefits.

In the elaborate order under review the matter has been fully discussed ^{that} with the applicant has been duly considered and after his consideration he has no right to challenge the constitution of the Assessment Board. There is no error apparent on the face of the record to justify any interference on the grounds averred by the review applicant. A review of a judgement is a serious step. Review can only be done where there is a glaring omission or patent mistake or grave error has

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crept in the earlier order by judicial fallibility.
A mere repetition of old and new over ruled
arguments is obviously insufficient. We are
~~forfeited~~ ^{fortified} in our view by the authority of the
Hon'ble Supreme Court in the case of Chander
Kanta Vs. Sheikh Habib reported in AIR 1975 SC
P 1500 and in the case of A.T. Sharma Vs. A.P.
Sharma and ors. reported in AIR 1979 SC P.1407.
The Review Application, therefore, is dismissed by
circulation.


(B.K. Singh)
Member (A)


(J.P. Sharma)
Member (J) 25/2/94

Mittal